

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 23

C.P. (IB)/101(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **RELIANCE COMMERCIAL FINANCE LIMITED**
V/s ACCURA PRODUCTIONS PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Siddha Pamecha i/b Thodar law Associates is present. Adv Yashwant Dhanegave

a/w Harshvardhan Borse for Corporate Debtor present through VC.

List this matter on Board on **06.06.2024** for further consideration.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)